

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/54/95/AMR/2023	Main Case	95 of IBC	State Bank Of India Vs Smt. Vangara Lakshmi Rajyani & Mangalagiri Textile Private Limited
	IA(IBC)/14/2024	U/s 7(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016	Vangara Lakshmi Rajyani Vs. State Bank Of India & Mangalagiri Textile Private Limited

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the FC.
Mr. T. Lakshmi Narayana, Ld. Counsel for the Respondent.
Ms. Mummaneni Vazra Lakshmi, Ld. Counsel for the RP.

Vakalat on behalf of Respondent not filed in e-portal. Counter & objections to the RP's report not filed. At the request of Ld. Counsel for the Respondent for filing vakalat in e-portal, counter and objections to the RP's report, list the matter on 20.06.2024 as a last chance.

IA(IBC)/14/2024:

Present: Mr. T. Lakshmi Narayana, Ld. Counsel for the Applicant.
Ms. Sarvani Desiraju, Ld. Counsel for the Respondent.
Ms. Mummaneni Vazra Lakshmi, Ld. Counsel for the RP.

Counter not filed. It is submitted by the Ld. Counsel for the Respondent/FC that she has not received the copy of the application. Hence, Ld. Counsel for the Applicant shall serve a copy of the application on the Respondent's counsel. For filing counter, list the matter on 20.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**